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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 161/2024/EZ

In The Matter of:-

Jagriti Bhattacharyya

..... Applicant

- Versus-

State of West Bengal & Ors.

...Respondent(s)



AFFIDAVIT ON BEHALF OF RESPONDENT NUMBER 1, 2, & 3, THE
ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL.

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Sibojyoti Chakrabarti
Filed by:

Mr. SIBOJYOTI CHAKRABARTI,
Advocate,
State of West Bengal
(M): 9007035534
Email: subho.advocate@gmail.com

2 5 MAR 2026

Sl. No. 9963 Dated 25.03.26

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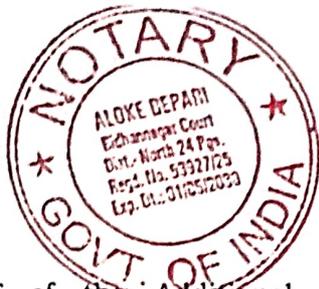
BEFORE THE NOTARY PUBLIC...Respondent(s)
AT BIDHANNAGAR
DIST - NORTH 24 PARGANAS

**AFFIDAVIT ON BEHALF OF RESPONDENT NUMBER 1, 2, & 3, THE
ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL.**

I, Smt. Sumana Bhattacharyya, W/o Shri Sanjib Kumar Kundu, aged about 57 years, by faith-Hindu, by occupation- Government Service, now posted as Chief Environment Officer, Environment Department, Government of West Bengal, having office at 'Prani Sampad Bhawan', LB-II, Block-LB, Sector-III, Salt Lake City, Kolkata: 700106, West Bengal, do hereby solemnly affirm and declare as follows: -

1. That I am presently posted as the Chief Environment Officer, Environment Department, Government of West Bengal, having office at 'Prani Sampad Bhawan', LB-II, Block-LB, Sector-III, Salt Lake City, Kolkata: 700106, West Bengal, and I have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit for and on

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behalf of the Additional Chief Secretary, Environment Department, Government of West Bengal as well as on behalf of myself, being the respondent numbers 1, 2 & 3 herein, in the instant original application.

2. That this Affidavit is filed in compliance and obedience to the Solemn Order dated 25.02.2026, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That at the commencement it is stated that as per the provisions of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 the provisions of the said Act is primarily controlled and managed by the State Water Investigation Directorate, Water Investigation and Development Department, Government of West Bengal.
4. The instant original application relates closely to the provisions of the above referred Act and provisions thereto.
5. That it is also submitted in this regard that since the Environment Department, Government of West Bengal adopts the affidavits filed and also to be filed by and on behalf of the SWID in connection with the instant original application.
6. That in this context it is stated that vide letter dated 23.03.2026 the Chief Environment Officer, Environment Department, Government of West Bengal has requested a updated status report from the Member Secretary, WBPCB, Director State Water Investigation Directorate (SWID), Commissioner of

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Police, Barrackpore Police Commissionerate, and Chairman South Dum Dum Municipality for filing the compliance on behalf of the Environment Department, Government of West Bengal. The reply to the same is waited from the concerned authorities.

Photocopy of the letter dated 23.03.2026 written by the Chief Environment Officer, Environment Department, Government of West Bengal has requested a updated status report from the Member Secretary, WBPCB, Director State Water Investigation Directorate (SWID), Commissioner of Police, Barrackpore Police Commissionerate, and Chairman South Dum Dum Municipality is annexed herewith and marked with the letter 'A'.

7. That it is respectfully prayed before the Hon'ble Tribunal may be pleased to pass such further Order/Orders as is deemed fit for the ends of justice.

8. That the statements made in paragraph 1 is true to my knowledge and paragraphs 2 to 6, are based on information derived from the record and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me

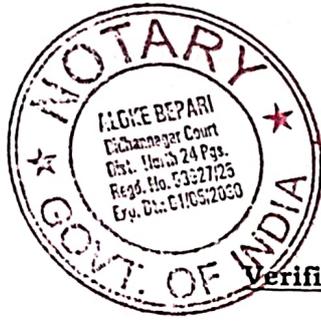
Sibojyoti Chakrabarti
Advocate 25/03/2026
State of West Bengal

Sumana Bhattacharyya
Deponent

Solemnly affirmed and declared
before me u/s
139 CPC and u/s 333BNSS 2023

Aloke
ALOKE BEPARI
NOTARY
Regd. No. 53927/25
GOVT. OF INDIA

25 MAR 2026



Verification

I, the deponent within named do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

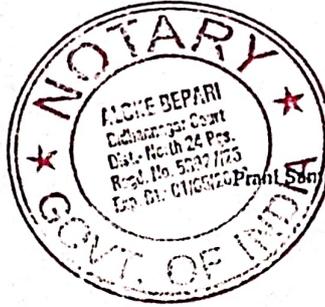
Verified at Kolkata, on this the 25th Day of March, 2026.

Identified by me

Sibojyoti Chakrabarti
Advocate 25/03/2026
State of West Bengal

Sumana Bhattacharyya
Deponent

25 MAR 2026



Government of West Bengal
Department of Environment
Pratibha Bhavan, 5th Floor, LB-2, Sector - III,
Salt Lake Kolkata - 700 106
Phone No. 033 23352742

Date: 23.03.2026

NO. 444/ENV/15017/6/2025

To

1. The Member Secretary, West Bengal Pollution Control Board
2. The Director, State Water Investigation Directorate, Govt. of West Bengal
3. The Commissioner of Police, Barrackpore Police Commissionerate
3. The Chairman, South Dum Dum Municipality

Sub: Seeking updated status report in the matter OA No.161/2024/EZ [Jagriti Bhattacharya -Vs- State of West Bengal & Others]

Ref: National Green Tribunal, Eastern Bench Order dated 25.02.2026

Sir

With reference to the subject matter, please find enclosed herewith the order passed by the Hon'ble Tribunal dated 25.02.2026 [Copy enclosed]

The Hon'ble Tribunal has directed the Additional Chief Secretary, Environment Department to file compliance report with regard to action taken for preserving ground water at Emami City, Jessore Road, Golpark, Kolkata.

You are hereby requested to provide updated status report to this Department at the earliest for preparing the compliance report of ACS, Environment Department.

This is for your kind information and necessary action. The NDOH is 25.03.2026.

Yours faithfully,


23.03.26

Chief Environment Officer
Environment Department

Encl: As stated above

Copy forwarded for information to the Sr.PS to the Additional Chief Secretary, Environment Department, Govt. of West Bengal


23.03.26

Chief Environment Officer
Environment Department

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GOVERNMENT OF WEST BENGAL.

Filed by:

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